

Audit Report of Super Bazar

2321. SHRIMATI SURYAKANTA
PATIL:
SHRI SOMJIBHAI DAMOR:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Audit Report in respect of the Co-operative Stores (Super Bazar) for the years 1990-91, 1991-92 has since been submitted;

(b) whether some irregularities and shortcomings have come to the notice of the Government;

(c) if so, the amount involved in the racket and action taken thereon;

(d) if not, the reasons therefor;

(e) whether audit for the year 1993-94 has been completed;

(f) if so, the details thereof; and

(g) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) to (d). The Auditors, in their Report for 1991-92, had mentioned a case in which liability to pay was disowned by a party to which goods worth Rs. 11.78 lakhs were sold on credit. The case had already come to the notice of the authorities of Super Bazar before it was pointed out by the auditors and the concerned official of Super Bazar had been suspended. The matter

was handed over to the Crime Branch of the Delhi Police for investigation and the case has since been committed to Court.

(e) The accounts for the year 1993-94 are under audit and the Auditors Report is likely to be received shortly.

(f) Does not arise.

(g) There is no delay. The audit is expected to be completed as per the scheduled programme.

Bhitarakanika Wildlife Sanctuary

2322. SHRI RABI RAY:
KUMARI SUSHILA TIRIYA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether his attention has been drawn to a report in 'The Times of India' New Delhi dated 27.6.94 about the state of affairs in the Bhitarakanika Wildlife Sanctuary;

(b) if so, the details thereof and the reaction thereto; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Government has seen the report.

(b) and (c). Information in this regard has been called for from the Government of Orissa and will be laid on the Table of the House.

Foodgrains at Subsidised Rate

2323. SHRILOKANATH CHOUDHURY:
Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRI-